

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 126
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy Applicant/petitioner
v.
M/s. Granite Gate Properties P Ltd. Respondent

Order under Section 7 of IBC, 2016(CIRP)

Order delivered on 05.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

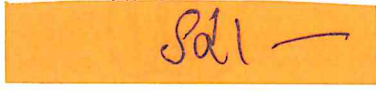
PRESENT:

For the Applicant	Mr. C. Priyadarshi, Ms. Somya Jaitly, Advs. Mr. Aditya Madaan, Mr. Ashutosh Kumar Sharma.
For the RP:-	Mr. Sanyam Saxena, Adv. for RP
For Noida	Mr. P. Nagesh, Mr. Rachit Mittal, Ms. Tanvi Aggarwal, Advs. for NOIDA
For the Respondent	Mr. Nitin Mishra, Ms. Mitali Gupta, Mr. Arun Sharma, Advs. for Home Buyers.

ORDER

List on 31.03.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)